

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST (VACATION BENCH)
COURT NO. 2
FARIDKOT HOUSE

Date: 10th June, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE Dalip Singh
JUDICIAL MEMBER

HON'BLE Dr. A. A. Deshpande
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
FOR ADMISSION			
1.	Original Application No. 242/2015	Shailesh Singh Vs Chief Secretary, State of U.P. & Ors.	Mr. Shailesh Singh, in person
2.	Original Application No. 243/2015	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. for the Applicant
3.	Original Application No. 244/2015	National Industrial Corporation Limited Vs Krishan Kant Singh & Ors.	Mr. A.A. Aron, Adv. for the Applicant
4.	Original Application No. 245/2015 (M.A No. 615/2015)	M.R. Proofing Industries Vs U.P. P.C.B.	Mr. Gulnaz Parveen, Adv. for Applicant
5.	Original Application No. 247/2015 (M.A No. 617/2015)	Management Committee of the Aggarwal Co-operative Group housing society ltd. Vs D.D.A & Ors.	Mr. Rajeev Sagar, Adv. for Applicant
6.	R.A No. 15/2015 in Original Application No. 59/2015	Satish Kumar Vs NDMC & Ors.	Mr. R.K. Mirg, Adv. for Applicant
7.	R.A No. 16/2015 in M.A No. 608/2015 in Appeal No. 58/2015	KhatimaFibres Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board &Ors.	Mr. Atanu Mukherjee, Adv. for Appellant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in